FORM 10

²[THE DESIGNS ACT, 2000]

APPLICATION FOR REGISTRATION OF A DOCUMENT IN THE REGISTER OF DESIGN

³ [For Fee see First Schedule]	[See section 30(3)]
^Insert the name (in full) address and nationality	I (or We) ^A ,
	hereby apply for the registration of a document the details of which are given below in respect of Design No.(s)
^B State the nature of the	B 3.
document, the parties to the same and date of its execution.	My/Our address for service in India is—
	Dated this day of
^c To be signed by the applicant(s) or authorised agent.	(Signed) ^c
	То
	The Controller of Designs, The Patent Office,